GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 4538 TO BE ANSWERED ON 28.03.2023

DILRMP in Uttar Pradesh

4538. SHRI ARUN KUMAR SAGAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the work is being conducted under the Digital India Land Records Modernization Programme (DILRMP) in the country especially in the Shahjahanpur Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details thereof especially for the Shahjahanpur Parliamentary Constituency of Uttar Pradesh as on date along with its updated status; and
- (c) the details of the Central funds allocated and utilized for this purpose as on date during each of the last three years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

(a) & (b) Yes Sir, The National Land Record Modernization Programme (NLRMP) was approved by the Cabinet on 21.08.2008 as a Centrally Sponsored Scheme and later revamped under the Digital India initiative and renamed as Digital India Land Records Modernization Programme (DILRMP) and is being implemented as a Central Sector Scheme with effect from 1st April, 2016 with 100% funding by the Central Government.

Substantial progress has been achieved in various components of the Programme at national level {as per Management Information System (MIS) of DILRMP} as given below (as on 22.03.2023).

S.	Component	Units	Total	Completed		
No.						
1	Computerization of Land Records					
a	Computerization of Record of Rights (RoRs)	No. of Villages	657392	622121(94.63%)		
b	Digitization of Cadastral Maps/FMBs	No. of Maps / FMBs	16894564	12738161(75.40%)		
2	Cadastral maps linked to RoR Computerisation	No. of Villages of Registra	657392 tion	413382 (62.88%)		
a	Computerization of SROs	No. of SROs	5272	4922(93.36%)		
b	1 0	No. of SROs	5272	4018(76.21%)		
3	Establishment of Modern Record Room	No. of Tehsils	6866 Sanctioned 3844	3291(85.61%)		

So far as Uttar Pradesh is concerned, the physical progress including Shahjahanpur constituency is given in **Annexure-I**.

(c) The details of Central Fund allocated to States/UTs under DILRMP is given at Annexure -II

Annexure referred in reply to part (a & b) of Lok Sabha Unstarred Question No 4538 for answer on 28.03.2023

Physical progress under DILRMP in Uttar Pradesh including Shahjahanpur constituency (as per MIS of DILRMP)

S. No.	Uttar Pradesh				Shahjahanpur Parliamentary Constituencies	
	Component	Units	Total	Completed	Total	Completed
1	Computerization of Record of Rights (RoRs)	No. of Villages	109078	105154 (96.40%)	2309	2152 (93.20%)
2	Digitization of cadastral Maps/FMBs	Number	117178	97737 (83.41%)	2461	2336 (94.92%)
3	Linkage of RoR with Maps	No. of Villages	109078	75853 (69.54%)	2309	1828 (79.17%)
4	Computerization of SRO's	No. of SROs	363	362 (99.72%)	4	4 (100%)
5	Integration of SROs and Revenue Office	No. of SROs	363	157 (43.25%)	4	0(0%)
6	Establishment of Modern Record Room	No. of Tehsils	343	0	4	0(0%)
7	Survey / re- Survey	No. of Villages	109078	0	2309	0(0%)

Annexure-II

Annexure referred in the - part (c) of Lok Sabha Unstarred Question No. 4538 to be answered on 28.03.2023

Central funds allocated under DILRMP (Rs. in Lakh)					
	States/UTs		Total Unspent Balance		
S. No.		2019-20	2020-21	2021-22	Including releases during 2022-23 as on 20.03.2023
		Funds released	Funds released	Funds released	(Rs. in Lakh)
1	Andhra Pradesh		6851.65	6627.25	10656.078
2	Arunachal Pradesh		23.52		25.316
3	Assam		1021.2	1576.48	3295.102
4	Bihar		264.74	6453.83	6995.1697
5	Chhattisgarh		1106.85	50	8723.059
6	Gujarat		94.52		372.677
7	Goa		23.52	162	512.034
8	Haryana				535.095
9	Himachal Pradesh	657	606.56		1621.385
10	Jammu & Kashmir		1206.08		1018.486
11	Jharkhand		2525.51	740	167.349
12	Karnataka				610.470
13	Kerala				25.145
14	Madhya Pradesh		3089.77	322.65	3312.296
15	Maharashtra		34.2	1175	2879.854
16	Manipur	500	77.81		486.543
17	Meghalaya				
18	Mizoram	32.74	497.61	136.79	544.200
19	Nagaland				
20	Odisha		2500		2500.00
21	Punjab				
22	Rajasthan	323.22	1752.75	4826.60	4252.949
23	Sikkim			786.73	1066.916
24	Tamil Nadu	153.34	162.5		1702.224
25	Telangana				
26	Tripura				578.683

27	Uttar Pradesh		53.52		3022.664
28	Uttarakhand	2162.02		1504.269	3645.029
29	West Bengal		337.5		3783.850
30	A & N Islands				115.757
31	Chandigarh		19.6		107.238
32	D & N Haveli and Daman & Diu				3.181
33	Delhi				
34	Lakshadweep				
35	Puducherry				197.803
36	Ladakh			300	621.998
37	Misc.	549	264.7	340.00479	
	Total	4377.32	22514.11	25001.61	63378.55
